

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Application(s) Involved:

E/Early Hearing/20447/2019 in E/1998/2010-DB

**M/S BHARAT PETROLEUM
CORPORATION LTD**

KOCHI REFINERY, P.B.NO.2, AMBALAMUGAL.

Appellant(s)

VERSUS

**Commissioner of Central Excise,
Customs and Service Tax
COCHIN-CCE**

C R BUILDING,
I S PRESS ROAD, ERNAKULAM,
COCHIN, - 682018
KERALA

Respondent(s)

Appearance:

Mr. Kurian Thomas, Advocate

MENON & PAI

P.B. NO.1911

IS PRESS ROAD,
COCHIN - 682018
KERALA

For the Appellant

**Mrs. D.S. Sangeetha, Joint
Commissioner (AR)**

For the Respondent

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Miscellaneous Order No: 20605 / 2019

Date of Hearing: 29/10/2019

Date of Decision: 29/10/2019

Per : S.S GARG

This miscellaneous application for early hearing filed by the appellant on the ground that high stakes are involved and the issue relates to the period starting from the year 2007.

2. On perusal of the miscellaneous application, we find that the revenue involved in this case is more than Rs.13 crore. In view of this, we allow this miscellaneous application for early hearing and direct the Registry to list this appeal in its due course.

(Order was pronounced and dictated
in Open Court on **29/10/2019**)

S.S GARG
JUDICIAL MEMBER

P. ANJANI KUMAR
TECHNICAL MEMBER

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